

ASSISTANCE GIVEN TO ORISSA STATE
FOR HOUSING SCHEMES

*582. SHRI S. PANIGRAHI: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state the amounts allotted to the State of Orissa for the execution of housing schemes in that State during the years 1954-55 and so far in 1955-56?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): A statement is laid on the Table of the Sabha. [See Appendix X, Annexure No. 107.]

REGISTRATION OF INDIANS IN SOUTH
AFRICA

*583. SHRI S. PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether any census is going to be held in South Africa;

(b) whether Indians residing there have been asked to fill up forms giving their dates of birth, citizenship etc.; and

(c) if so, what are the contents of such forms?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) Government is not aware if any census is going to be held but, at present, there is none being taken in South Africa. Non-Europeans, including Asians, who are described in South Africa as "Asiatics" are, however, now being registered under the Population Registration Act (30 of 1950). The purpose of registration is to classify them according to their various racial groups.

(b) Yes.

(c) The form is a lengthy 8-page document. The details to be filled up includes name, race, date and place of birth, particulars if any of permit, certificate or other document issued by the Immigration Department, nationality, and if a "South African

Citizen" by birth, descent of registration full reasons for being treated as a South African citizen.

SHRI S. PANIGRAHI: May I know, Sir, if there is any element of discrimination in filling up these forms?

SHRI ANIL K. CHANDA: It is too late in the day to answer this.

DELEGATIONS SENT ABROAD

*584. DR. SHRIMATI SEETA PARMANAND: Will the Minister for PARLIAMENTARY AFFAIRS be pleased to state the number of delegations sent abroad in each year since June, 1952 on which the Members of Parliament were represented?

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): The information is being collected and will be laid on the Table of the House.

DR. SHRIMATI SEETA PARMANAND: How long will it take to collect the information?

SHRI SATYA NARAYAN SINHA: I cannot give the exact date, but if the hon. Member puts the question next session, I hope to give the answer.

DR. SHRIMATI SEETA PARMANAND: I think when the information is promised to be laid on the Table of the House it should be put on the Table of the House without any question.

SHRI SATYA NARAYAN SINHA: It will be put on the Table of the House without any question.

SHRI BHUPESH GUPTA: May I know, Sir, how the personnel for these delegations are selected by the Government?

SHRI SATYA NARAYAN SINHA: Various Ministries responsible for these delegations nominate the members there.